

Notifications and Orders

(101) Determination of composition fee for conversion - In suppression of Chandigarh Administration, Finance Department notification bearing No. 7090-UTFI(2)-98/10057, dated 28th July, 1998 and in exercise of the powers conferred under section 4 of the Capital of Punjab (Development and Regulation) Act, 1952, the Chief Administrator, Union Territory, Chandigarh hereby orders the composition fee to be paid by the allottees/owners for the following purposes:

- (i) For conversion of SCFs into SCOs - Rs. 2,000 per Sq. Yd. on the plotted area basis
- (ii) Conversion of second floor of show rooms for office uses - Rs. 200 per Sq. ft. of the floor area.

(See Chandigarh Administration Gaz. (Extra) dated 6.10.2005 at page 809)